

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.403
IB/511/ND/2021

IN THE MATTER OF:

Chemi Tech Engineers Pvt Ltd.

... Applicant

Versus

NBCC (India) Ltd.

... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Neeraj Kr. Gupta, Adv.

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **11.01.2023**.



Vishal Rana
Court Officer
Court IV